

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/121(KB)2021
IVN.P (IBC)/1(KB)2024, IVN.P (IBC)/20(KB)2023,
IA(I.B.C)/34(KB)2023, IA(I.B.C)/170(KB)2024,
IVN.P (IBC)/23(KB)2023, IA(I.B.C)/1003(KB)2023,
IA(I.B.C)/45(KB)2023, IA(I.B.C)/67(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

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| IN THE MATTER OF | TIKMANI STEEL TRADING COMPANY VS IMPERIAL TUBES PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearances via video conference/physically

Mr.Rishav Banerjee, Adv.] For the Applicant in IVN.P (IBC)/1(KB)2024
Mr.Dipto Sen, Adv.]

Mr.Mainak Bose, Adv.] For the RP
Ms.Rachana Anchalia, RP-in-person]

Mr. Anuj Singh, Adv.] For Dorni Vinimay Pvt. Ltd.
Mr.Sohan Sen, Adv.] IVN.P (IBC)/20(KB)2023&IVN.P (IBC)/23(KB)2023
Mr.Akash Dutta, Adv.]

Mr.Nirmalya Dasgupta, Adv] For the Intervener
Mr.Jitendra Patnaik, Adv.]

Mr.Kumarjit Banerjee, Adv.]for R-7 in IA(I.B.C)/45(KB)2023
Ms.Sanchari Chakroborty, Adv.]& R-9 in IA(I.B.C)/67(KB)2023
Mr.Aadil Naushad, Adv.]

ORDER

1. Ld. Counsel/ Authorized Representative for the parties present.
2. Post this matter on **14.05.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)